Papers laid

ALL-INDIA INSURANCE EMPLOYEES [.ASSOCIATION

576. SHRIMATI SAVITA BEHAN : Will the Minister of FINANCE be pleased to state;

(a) whether Government are aware that the All-India Insuarnce Employees' Association threatened to launch an agitation if its demands are not met;

(b) whether the Association has submitted any memorandum to Government enumerating their demands, and

(c) if so, the nature of their demands and the reaction of Government thereto?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) No, Sir. H owever, the ASSCH has submitted its demands to the Life Insurance Corporation.

(c) The demands raised are :

(i) Recognition of the Association and its affiliated units;

(ii) Higher bonus:

(iii) Higher House Rent Allowance;

(iv) Comprehensive non-contributory Medical Scheme,

(v) Free Insurance!

(vi) Leave Travel Concession;

(vii) Reduction in interest on loans for housing;

(viii) 23-; holidays for all building maintenance staff.

The Corporation discussed these demands with representatives of the employees on the 4th and 5th May, 1972. Further discussions are likely to be held next month.

fORiENTAL PAPER MILL

on the Table

185. SHRI KALYAN ROY: Will the Minister of COMPANY AFFAIRS be pleased to state:

(a) whether Government are aware that Registered Hevi Offices of Oriental Paper Mill and Hinialco of the Birlai IUVJ been shifted outside Calcutta; and

(b) if so, whether Gove-nment have given pe-miision for the shifting $o.^{r}t$ heir Head Offices; and if so the reasons therefor ?

THE MINISTER OF COMPANY AFF-AIRS (SHRI K. V. RAGHUNATHA REDDY) : (a) and (b) Information is being collected and will be laid on the Table of the House.

12 Noon

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND ACCOUNTS (1970-71) OF INDIA TOURISM DEVELOPMENTCORPORATION LIMITED ANDRELATED PAPERS

THE MINISTER OF STATE IN THE MINISTRY TOURISM AND CIVIL AVIA-TION DR. (SHRIMATI) SAROJINI MAHISHI) : Sir. 1 beg to lay on the Table, under sub-section (1) of section 619 A of the Compa/iiesAct, 1^56, a copy (in English and Hind;) each of the following papers:

(i) Sixth Annual Report and Accounts of the In iia Tourism Development Corporation Limited, for the year 1970-71 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Goveanment on the working of the Corporation.

[Placed in Library. See No. Lt-3053//2 for (i) and I

THE DELHI SALES TAX (IV AMENDMENT) Rules 1972

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI

t Transferred f.-om the 11th May, 1972